

ITEM NO.2

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5900/2012

(Arising out of impugned final judgment and order dated 22-05-2012 in CRLA No. 3000/2003 passed by the High Court Of Judicature At Allahabad)

VINAY KUMAR JAIN

Petitioner(s)

VERSUS

SENIOR COOPERATIVE OFFICER AVAS VIKAS & ANR.

Respondent(s)

(IA No. 57948/2014 - App. for exempt. from filing O/T, IA No. 13947/2016 - App. for permission to file supply Counter Aff., IA No. 13948/2016 - EXEMPTION FROM FILING O.T., IA No. 17668/2012 - PERMISSION TO FILE ANNEXURES, IA No. 16682/2012 - STAY APPLICATION)

WITH

SLP(Cr1) No. 6271/2012 (II)
(FOR STAY APPLICATION ON IA 17700/2012)

SLP(Cr1) No. 7059/2012 (II)
(FOR STAY APPLICATION ON IA 20185/2012)

SLP(Cr1) No. 407/2013 (II)
(FOR CONDONATION OF DELAY IN FILING ON IA 27973/2012, FOR STAY APPLICATION ON IA 895/2013, FOR EXEMPTION FROM FILING O.T. ON IA 896/2013, FOR [App. for impleadment] ON IA 15680/2013 , FOR EXEMPTION FROM FILING O.T. ON IA 15681/2013)

Date : 05-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Ms. Purnima Bhat Kak, AOR

Mr. Pradeep Kant, Sr. Adv
Mr. E.C. Agrawala, AOR
Mr. Divyanshu Sahay, Adv
Mr. Pankaj Agarwal, Adv
Ms. Prashi Tyagi, Adv

For Respondent(s) Ms. Anu Gupta, AOR

Mr. Syed Ahmed S., Adv.

Mohd.Parvez Dabas, Adv.
Mr. Pulkrit Chandna, Av.
Mr. Uzmi Jameel Husain, Adv.
Mr. Aqib Baig, Adv.
M/S. Shakil Ahmad Syed, AOR

Mr. Ankit Goel, AOR
Mr. Ambuj Ojha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 28.07.2022.

(NIRMALA NEGI)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)